

OFFICE OF THE DISTRICT & SESSIONS JUDGE (NEW DELHI DISTRICT)
PATIALA HOUSE COURTS: NEW DELHI

ORDER

The following Officers of Delhi Judicial Services are hereby detained for the Administrative Work during Winter Vacation, 2016 as per the following schedule mentioned against their names:-

S.No.	Name of the Judicial Officer	Detention Period	Work Assigned
1.	Sh. Sumit Dass, CMM	27.12.2016 to 28.12.2016	Copying Agency
2.	Sh. Amitabh Rawat, ACJ- cum-CCJ-ARC	27.12.2016	Care Taking

Note:- 1) The Officers shall be assisted by their own orderly during winter vacation.

2) The office will remain open daily from 10.00 AM to 05.00 pm.

3) The Officers so detained shall be entitled for compensatory leave in lieu of the actual duty performed and the compensatory leave thereof shall be availed within a period of one year from the date of its falling due.


(AMAR NATH)
District & Sessions Judge
New Delhi District

16484-518

No. _____/Judl./WV/2016/NDD/PHC

Dated, New Delhi the 26/12/16.

Copy forwarded for information and necessary action to :-

1. The Registrar General, Hon'ble Delhi High Court, New Delhi.
2. All the District & Sessions Judges, New Delhi/Delhi.
3. The Officers concerned.
4. The Chief Metropolitan Magistrate, New Delhi District, Patiala House Courts, New Delhi.
5. The Administrative Civil Judge, New Delhi District, Patiala House Courts, New Delhi.
6. The In-Charge, Pool Car, Filing Section, Cash Branch, Accounts Branch, Care Taker, NDD, PHC, ND.
7. The In-Charge, Administration Branch, New Delhi District, Patiala House Courts, New Delhi with the direction to depute adequate court staff for the above said purpose.
8. The Reader to Ld. District & Sessions Judge (New Delhi District), Patiala House Courts, New Delhi.
9. The PRO/APRO, New Delhi District, Patiala House Courts, New Delhi.
10. All the Secretaries, Bar Associations, all the District Courts Complexes, New Delhi/Delhi.
11. The Website Committee (English & Hindi), Tis Hazari Courts, Delhi.
12. The Chief Prosecutor, NDD, Patiala House Courts, New Delhi.
13. The Public Prosecutor, Patiala House Courts, New Delhi.
14. The In-Charge, Lock-up, Patiala House Courts, New Delhi.
15. Notice Board.
16. Guard File.


District & Sessions Judge
New Delhi District